

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Special Bench)

Item No.-102
CP-153/241- 242//ND/2023

IN THE MATTER OF:

Kailash Chand & Anr. SKD Technologies Pvt. Ltd. & Ors. {3} **....Applicant**

SECTION

U/s 241-242 & 244

Order delivered on 06.09.2023

CORAM:

SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)

SHRI L.N GUPTA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Adv. Aishvary Vikram, Sanyam Saxena and Nubair Alvi
For the Respondent :

ORDER

This is a petition under Section 241-242 of the Companies Act, 2013. Ld. Counsel for the Petitioner sought time as the similar matter in respect of similar Company is pending before Court-II. In view of the request made by the Petitioner, list the matter on **22.09.2023**.

Sd/-
(L.N GUPTA)
MEMBER (T)

Sd/-
(MAHENDRA KHANDELWAL)
MEMBER (J)